



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 4th June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) MRS. PRONITA MORANG

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/119/2021	PRINCE ALLAUDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MD. I HUSSAIN GA, ASSAM SC, REVENUE
2	WP(C)/4453/2021	SUNMONI HENDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MR A DEY GA, ASSAM SC, EDU
3	WP(C)/5428/2021	UTPAL BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K SEN MR F HAQUE SC, SEC. EDU. SC, BTC
4	WP(C)/5847/2021	M BABATON SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM SC, HIGHER EDU

LEAVE NOTE OF ADVOCATES FOR 04/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
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13)	MR D K DAS	01-06-2025	To	10-06-2025
14)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
15)	MS. M JAIN	04-06-2025	To	12-06-2025
16)	MR. N ALAM	05-06-2025	To	13-06-2025
17)	MR S SARMA	06-06-2025	To	13-06-2025
18)	MS. S SARMA	26-06-2025	To	27-06-2025
19)	MR. P K DEKA	09-06-2025	To	11-06-2025

20)	MR. R BORA	04-06-2025	To	05-06-2025
21)	MR I HASSAN	05-06-2025	To	10-06-2025
22)	MR. S SUTRADHAR	04-06-2025	To	10-06-2025



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JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/6520/2023	AMINUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT	MS D BORGHAIN (R-4) MR. P GOHAIN (R-4) MS. K BARUAH (R-4) MS M BORAH (R-4) SC, GMCH SC, HEALTH
2 WP(C)/7171/2023	SYED KARIM UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, SEC. EDU.

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MACApp./515/2019	MR. PREMITH MOMIN AND ANR Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. A MANNAF MS J BEGUM	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
2	WP(C)/1648/2023	XADOU GUWAHATI MOTOR CHALITA RICKSHAW CHALAK UNION AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, TRANSPORT SC, GMC

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